

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/53/2017  
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	SPINATH RA IYENGAR PAWAN JABALE	R1 to R5-	
----	------------------------------------	-----------	--


2.	K. MOORTHY	R6-R8	
----	------------	-------	---

3.	RATKUMAR JHABAKH	Petitioners	(for) Akhanda
----	------------------	-------------	---------------

**ORDER**

Counsel for Petitioners present. Counsel for R1 to R5 and R6 to R8 present.  
Respondents filed counter and directed to furnish copy to the Petitioner.  
Petitioner's counsel prayed time for filing rejoinder. At request, time is  
enlarged. Put up on 27.09.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)